

- (b) if so, the details thereof, State-wise;
- (c) whether Government has taken any initiative to improve connectivity and facilities at these new tourism spots;
- (d) if so, the details thereof, State-wise; and
- (e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (DR. K. CHIRANJEEVI): (a) and (b) Development and promotion of tourism, including new tourism spots, is primarily the responsibility of the State Governments/Union Territory Administrations.

In addition, the Ministry of Tourism also promotes India as a holistic destination in the domestic and international markets, including the various tourism destinations and products in the different States/Union Territories of the country through media campaigns, tourist literature and publicity material.

(c) to (e) Ministry of Tourism provides financial assistance to State Governments and Union Territory Administrations for tourism projects based on proposals, received from them which are complete in all respects as per the Scheme Guidelines, *inter-se*-priority and subject to availability of funds.

Further, Ministry of Tourism organizes meetings with Ministry of Railways, Ministry of Civil Aviation and other concerned organizations from time to time in order to improve the connectivity to major tourist centres in the country. Under the Scheme 'Product/Infrastructure Development for Destinations and Circuits', Ministry of Tourism also provides Central Financial Assistance for last mile connectivity to the tourism destinations.

Tourism projects sanctioned for Jharkhand

4011. SHRI PARIMAL NATHWANI: Will the Minister of TOURISM be pleased to state:

- (a) the details of tourism projects sanctioned during the Tenth and Eleventh Five Year Plan for Jharkhand;
- (b) how many of these have so far been completed;
- (c) the projects which are yet to be completed; and

(d) the reasons for delay in their completion?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (DR. K. CHIRANJEEVI): (a) to (c) Ministry of Tourism, Government of India has sanctioned Central Financial Assistance of Rs. 44.79 crore and Rs. 67.26 crore for the development of tourism projects under Tenth and Eleventh Five Year Plan period in the State of Jharkhand, respectively as per details given below:—

Sl. No.	Year	No. of projects sanctioned	No. of projects completed
Tenth Five Year Plan			
1.	2002-03	05	05
2.	2003-04	02	01
3.	2004-05	02	0
4.	2005-06	05	03
5.	2006-07	03	0
TOTAL:		17	09
Eleventh Five Year Plan			
1.	2007-08	07	0
2.	2008-09	0	0
3.	2009-10	03	03
4.	2010-11	05	0
5.	2011-12	06	0
TOTAL:		21	03

(d) Timely completion and monitoring of tourism projects is primarily the responsibility of the State Governments/UT Administrations. However, the State Government has informed that the delay in completion of projects is due to most of the schemes being undertaken in forests and protected areas and problem of availability of land.